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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2600/2004

New Delhi, this the 27th day of June, 2005

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S.K. Malhotra, Member (A)

Shri Brahm Swaroop Jakhu,
S/o Shri Gurmit Ram
Permanent resident of
21, Chander Lake, Kaimari Road,
Hissar, Haryana

Presently residing at

WZ-40, Gali No.9,
Sadh Nagar, Palam
Delhi.

...Applicant

(By Advocate Shri Ram Kumar for Shri Ajay Malviya)

Versus

1. Union of India
through
The Secretary,
Minisry of Defence
South Block, New Delhi.
2. The Chief of Army Staff,
Sena Bhawan,
Defence Head Quarters,
New Delhi.
3. The Director General Personal,
Engineer in Chief Branch,
Military Engineering Service,
Kashmir House,
Defence Head Quarters,
New Delhi – 110 001.
4. Ram Sumiran, MES 413911
AGE B/R, G E Roorkee, UP.
5. Sompal Singh, MES 471049
Bakshi Talab, Lucknow
U.P.
6. Udayvir Singh, MES 471056
AGB & R
G.E. Almora – 263601
Uttaranchal

... Respondents.



(By Advocate Shri R.P. Aggarwal)

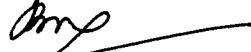
ORDER (ORAL)

By Shri Shanker Raju, Member (J) :

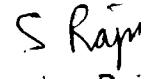
The grievance of the applicant was for his promotion to the post of Assistant Engineer on the ground that his name was not included in All India seniority list issued by the respondents.

2. Learned counsel for the respondents now states that the grievance of the applicant has been redressed. Not only his name is included in the seniority list but he has also been accorded promotion from the date his juniors were accorded the same. In this view of the matter, non-promotion of the applicant and non-inclusion of his name in the seniority list were not attributable to him but was a fault of the respondents. As such we direct the respondents to accord consequential benefits to the applicant as per law within three months from the date of receipt of a copy of this order.

3. OA stands disposed of.



(S.K. Malhotra)
Member (A)



S. Raju
(Shanker Raju)
Member (J)

/gkk/